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W.P(Crl.)No. 69 OF 2004  
ITEM No.9

Court No. 2

SECTION X

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Writ Petition(Crl.) No. 69/2004( For Preliminary Hearing )

T.P. MOIDEEN KOYA

Petitioner (s)

VERSUS

GOVERNMENT OF KERALA & ORS.

Respondent (s)

(With prayer for interim relief)

( With Appln(s). for interim Relief and exemption from filing O.T. )

( With Office Report )

Date : 05/04/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. RAJENDRA BABU

HON'BLE MR. JUSTICE G.P. MATHUR

For Petitioner (s)

Mr. P.K. Manohar, Adv.

For Respondent (s)

UPON hearing counsel the Court made the following  
O R D E R

Application for exemption from filing OT is allowed.

Issue notice.

[ Charanjeet Kaur ]  
Court Master

[ Om Prakash ]  
Court Master